

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/4400/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati

To, ✓ The District & Sessions Judge,
Golaghat.

Dated Guwahati, the 26th August, 2019.

Sub:- **Permission to avail LTC.**

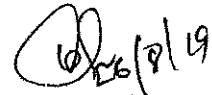
Ref:- Letter No. DJ(G)7832/2019 dated 14.08.2019.

Sir,

With reference to the above, I am directed to inform you that, Shri Kaushik Hazarika, Addl. District & Sessions Judge, Golaghat, has been accorded permission to avail LTC for the block period of 2018-2021 to visit Goa with his wife and a minor son during the Puja vacation in the month of October, 2019, by the shortest possible route, as per existing Rules.

Shri Hazarika may be informed accordingly.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

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Memo NO. HC.VII-03/2019/4401-A. dated 26.8.19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Kaushik Hazarika, Addl. District & Sessions Judge, Golaghat, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

del/-

JT. REGISTRAR (VIGILANCE)